

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 12.08.2021 (THURSDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, the Officiating Chairperson and Hon'ble Mr. V.P. Singh, Member (Technical)

For Admission (Fresh Case)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 517 of 2021	Unicon Buildtech Vs. Aishwarya Mohan Gahrana	Renuka Iyer	

For Hearing

2.	Comp. App. (AT) (Ins) No. 322 of 2021	Bank of Baroda Vs. Asahi Industries Ltd & Ors. With	Ravi Raghunath	Bindu Bhatia-RP Ankur Kumar-R2 Milan Singh Negi-R3 Prateek Gupta-R4,5 &10 Vaibhav Tyagi-R6,7 & 9 Lokesh Malik-R11
3.	Contempt Case (AT) No. 13 of 2021 in Comp. App. (AT) (Ins) No. 322 of 2021	Bank of Baroda Vs. Safex Realtors Pvt. Ltd. & Ors.	Ravi Raghunath	Abhijeet Sinha-R1-4 Pushpendra Singh-R1 Abhirup Das Gupta Milan Singh Negi-R3 Bindu Bhatia-R5&14 Lokesh Malik-R13 Prateek Gupta-R6,7&12 Vaibhav Tyagi-R8, R9 & R11 Ankur Kumar-RP

For Admission (After Notice)

4.	Comp. App. (AT) (Ins) No. 284 of 2020	Rajiv Kumar Agarwalla Vs. Rajesh Kumar Kejriwal & Ors. With	Bharat Sood	Sreenita Ghosh Sanchari Chakroborty-R20 Saikat Sarkar-R21 Kumarjit Banerjee-CoC
5.	Comp. App. (AT) (Ins) No. 285 of 2020	Rajiv Kumar Agarwalla Vs. Jityendra Lohia	Bharat Sood	Sreenita Ghosh Sanchari Chakroborty-R20 Saikat Sarkar-R21 Kumarjit Banerjee-CoC

6.	Comp. App. (AT) (Ins) No. 286 of 2020	Asset Reconstruction Company India Ltd.(ARCIL) Vs. Mangesh Vitthal Kekre & Anr.	Avnish Mahapatra	Rajat Lohia-R1 Gursat Singh-R2
7.	Comp. App. (AT) (Ins) No. 14 of 2021	Manpower Group services India Pvt. Ltd. Vs. Euphoria Technologies Pvt. Ltd.	Aaditya Vijay Kumar	CS Kunjal Dalal Mohit Kumar Bafna
8.	Comp. App. (AT) (Ins) No. 124 of 2021	N.P. Dhamania VS. ANS Apartment Pvt. Ltd. With	Partha Sil	R.P. Bhardwaj-RP GP Madaan Aditya Madaan Shravan Chandrashekhar
9.	Comp. App. (AT) (Ins) No. 125 of 2021	Mayank Dhamania VS. ANS Apartment Pvt. Ltd.	Partha Sil	R.P. Bhardwaj-RP GP Madaan Aditya Madaan Shravan Chandrashekhar
10.	Comp. App. (AT) (Ins) No. 215 of 2021 & I.A. No. 1507 of 2021	Ravindra G. Sapkal Vs. Samata Nagari Sahkari Patsantha Maryadit	Devesh Agrawal	Abhinav Goyal Tushar Bhardwaj Raghunath Seeta Swamy Sneha Phene Shariq Nisar
11.	Comp. App. (AT) (Ins) No. 236 of 2021	Central Board of Indirect Taxes and Customs Vs. Sundaresh Bhatt Liquidator of ABG Shipyard	Ajit Sharma	Abhishek Sharma Sundaresh Bhat Ashly Cherian-R1
12.	Comp. App. (AT) (Ins) No. 436 of 2021	Pritam Jaiswal Vs. Punjab National Bank & Anr.	Rajeev Ranjan Raj	Ashok Kriplani-R2, RP

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By order of Hon'ble Officiating Chairperson
-sd/-
Registrar